

SECTION XVII

Listed on:3-10-2013

Ld. Reg.Ct. No.1

Item No. 56

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO.30392 OF 2012

M/s. Shiva Hi Tech Agro Farms

...Petitioner

VERSUS

Oriental Insurance Co. Ltd.

...Respondent

OFFICE REPORT

The matter above-mentioned was mentioned before the Ld. Registrar Court on 4th September, 2013 when the following Order was passed:

"Three weeks' time is granted as final chance to the sole respondent for filing counter affidavit.

List again on 3.10.2013."

It is submitted that counsel for the sole respondent has not filed counter affidavit so far.

The matter is listed before the Ld. Registrar Court with this office report.

DATED THIS THE 1ST DAY OF OCTOBER, 2013.

ASSISTANT REGISTRAR

Copy to:Ms. Kiran Suri, Advocate

Ms. Manjusha Wadhwa, Advocate

ASSISTANT REGISTRAR